

[Shri Kedar Nath Singh]

*in Library. See No. LT—931/71]*

- (3) A copy of each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.—

- (i) Annual Accounts of the Cochin Port Trust for the year 1969-70 and the Audit Report thereon.
- (ii) Annual Accounts of the Mormugao Port Trust for the year 1969-70 and the Audit Report thereon
- (iii) Annual Accounts of the Visakhapatnam Port Trust for the year 1969-70 and the Audit Report thereon.
- (iv) Annual Accounts of the Paradip Port Trust for the year 1969-70 and the Audit Report thereon.
- (v) Annual Accounts of the Kandla Port Trust for the year 1969-70 and the Audit Report thereon. [*Placed in Library. See No. LT—932/71.*]

**STATEMENT RE. CENTRAL GOVERNMENT  
MARKET BORROWINGS DURING  
1971-72**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a statement (Hindi and English versions) indicating the result of Central Government Market Borrowing during 1971-72. [*Placed in Library. See No. LT—933/71.*]

**NOTIFICATION RE DECLARING OF TAMIL  
NADU ELECTRIC SUPPLY SERVICE AS  
AN ESSENTIAL SERVICE**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a copy of Notification No. S. O.

3403 (Hindi and English versions) published in Gazette of India dated the 13th September, 1971 declaring service connected with the supply of electrical energy to the public in the State of Tamil Nadu or with the generation, storage or transmission of electrical energy for the purpose of such supply, to be an essential service for the purposes of the Essential Services Maintenance Act, 1968, under sub-section (2) of section 2 of the said Act. [*Placed in Library. See No. LT—934/71.*]

**NOTIFICATION DECLARING OF WEST  
BENGAL FIRE SERVICE AS AN  
ESSENTIAL SERVICE**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): I beg to lay on the Table a copy of Notification No. S. O. 3335 (Hindi and English versions) published in Gazette of India dated the 8th September, 1971 declaring the West Bengal Fire Service to be an essential service for the purposes of the Essential Services Maintenance Act, 1968, under sub-section (2) of section 2 of the said Act. [*Placed in Library. See No. LT—935/71.*]

**STATEMENT RE. FLOOD SITUATION IN THE  
COUNTRY AND RECENT CYCLONE IN  
ORISSA**

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): I beg to lay on the Table a statement (Hindi and English versions) on the flood situation in the country and recent cyclone in Orissa. [*Placed in Library. See No. LT—936/71.*]

**NOTIFICATIONS UNDER ESSENTIAL COM-  
MODITIES ACT, GUJARAT AGRICULTURAL  
LANDS CEILING (COMPENSATION BOND)  
AMENDMENT RULES ETC. ETC.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—
  - (i) The Fertiliser (Control) Third Amendment Order, 1971 pub-